COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 245 of 2012 & I.A. No.219 of 2013
Appeal No.176 of 2012 & I.A. No.163 of 2013
Appeal No. 237 of 2012 & I.A. No.218 of 2013
Appeal No.191 of 2012 & I.A. No.309 & 310 of 2012

Dated: 24th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 245 of 2012 & I.A. No.219 of 2013

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory

Commission & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Karunakar Mahalik for R-2

Appeal No.176 of 2012 & I.A. No.163 of 2013

M/s Mawana Sugars Ltd. ... Appellant(s)

Versus

Punjab State Electricity Distribution

Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-2

Mr. Karunakar Mahalik for R-2

Appeal No. 237 of 2012 & I.A. No.218 of 2013

Open Access Users Association ... Appellant(s)

Versus

Punjab State Electricity Regulatory

Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.

Ms. Shikha Ohri Ms. Ruth Elwin

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan for R-2

Appeal No.191 of 2012 & I.A. No.309 & 310 of 2012

Mandi Gobindgarh Induction Furnace Association ... Appellant(s)

Versus

Punjab State Electricity Regulatory

Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parijat Kishore

Mr. Manish Srivastava

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

Mr. Karunakar Mahalik for R-2

ORDER

The learned counsel for the Respondent seeks some time to file the Written Submissions. Accordingly, he is directed to file the same on or before 04.03.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **06.03.2014.**

(Rakesh Nath) Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

ts/pr